

(v) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, the Bombay Textile Research Association, Bombay, the South India Textile Research Association, Coimbatore, and the Northern India Textile Research Association, Ghaziabad, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-8241/84]

(5) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Coffee Board for the year 1982-83 (General Funds).

[Placed in Library. See No. LT-8242/84]

12.06 hrs.

COMMITTEE ON PRIVATE MEMBERS, BILLS AND RESOLUTIONS

Minutes of 69th and 76th Sittings

SHRI G. LAKSHMANAN (Madras North): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Sixty-ninth to Seventy-sixth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.06½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Visva-Bharati (Amendment) Bill, 1984, which has been passed by the Rajya Sabha at its sitting held on the 22nd March, 1984."

12.07 hrs.

VISVA-BHARATI (AMENDMENT) BILL

As passed by Rajya Sabha

Sir, I lay on the Table of the House the Visva-Bharti (Amendment) Bill, 1984, as passed by Rajya Sabha.

12.07½ hrs.

PUBLIC ACCOUNTS COMMITTEE

191st, 203rd and 209th Reports and 197th
and 202nd Action Taken Reports

SHRI SUNIL MAITRA (Calcutta North East): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(1) Hundred and Ninety-First Report on paragraph 16 of the Report of the Comptroller & Auditor General of India for the year 1981-82, Union Government (Posts and Telegraphs) relating to Expansion of Vijaywada Trunk Automatic Exchange, Arrears of Telephone Revenue and Express Billing, STD-Barring and Telephone Complaints.

(2) Hundred and Ninety-Seventh Report on Action taken by Government on the recommendations contained in the Hundrededth Report of the Committee on

Direct Taxes relating to Provisional Assessments and Refunds.

- (3) Two Hundred and Second Report on Action Taken by Government on the recommendations contained in the Ninety-Fourth Report of the Committee on Non-payment of Railway dues in respect of land leased to private parties.
- (4) Two Hundred and Third Report on Paragraph 4.07 (iv) and 4.15 of the Report of the Comptroller & Auditor General of India for the year 1980-81, Union Government (Civil), Revenue Receipts, Volume II, Direct Taxes relating to Incorrect valuation of unquoted shares and effect of change of previous year.
- (5) Two Hundred and Ninth Report on Paragraph 1 of the Advance Report of the Comptroller & Auditor General of India for the year 1981-82, Union Government (Railways) relating to Performance of Suburban Services of the Central Railway.

12.08 hrs.

ESTIMATES COMMITTEE

75th Repors and Minutet of Sitting

SHRI BANSI LAL (Bhiwani) : Sir, I beg to present the Seventy-fifth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Tourism and Civil Aviation (Department of Civil Aviation)—Director General of Civil Aviation, and Minutes of the sittings of the Committee relating thereto.

12.08½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

89th and 92nd Reports and Minutes of sittings and 90th and 93rd Action Taken Reports

SHRI MADHUSUDAN VAIRALE (Akola) : Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

- (i) Eighty-ninth Report on Durgapur Steel Plant and Minutes of the sittings of the Committee relating thereto.
- (ii) Ninety-second Report on National Thermal Power Corporation Ltd. and Minutes of the sittings of the Committee relating thereto.
- (iii) Ninetieth Report on Action Taken by Government of the recommendations contained in the Sixty-eighth Report of the Committee on Scooters India Ltd.
- (iv) Ninety-third Report on Action Taken by Government on the recommendations contained in the Sixty-second Report of the Committee on Cotton Corporation of India.

12.09 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

9th Report

SHRI GULSHER AHMED (Satna) : Sir, I beg to present the Ninth Report (Hindi and English versions) of the Joint Committee on Offices of Profit.